## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1295 /(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES:

Harish Enterprises

V/s.

Gammon India Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME 2) G.K. JAN chartered Accounter

SIGNATURE

## ORDER

## C.P. No.1295/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. As per the statement of the Learned Representative of the Petitioner on instructions he is seeking permission to Withdraw the Petition. Granted.
- The Petition is disposed of as Withdrawn. To be consigned to records. 3.

Sd/-

Sd/-

**BHASKARA PANTULA MOHAN** 

Member (Judicial)

M.K. SHRAWAT

Member (Judicial)

22.12.2017